

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/40540/2025 ARBP/98/2025	CUTTACK HOSPITALS PRIVATE LIMITED VS ADITYA LAP TECH DEVELOPMENT PRIVATE LIMITED	SUBHAM SHARMA VS	// (//
2	D-BLAPL/31091/2025 BLAPL/10746/2025	SURYAKANTA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	BANARAPAL /118 /2024 A.D.J.,ANGUL(Anugul) CT/0000497/2025
3	D-BLAPL/31095/2025 BLAPL/10747/2025	KANHU CHARAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /109 /2019 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000169/2024
4	D-BLAPL/30686/2025 BLAPL/10748/2025	SAMUEL DIGAL VS STATE OF ODISHA	SUSAMPAD HOTA VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
5	D-BLAPL/31101/2025 BLAPL/10749/2025	MUNA @ JAYADEB DHAL @ JAYADEV DHAL VS STATE OF ODISHA	PRATIK NAYAK VS	JAJPUR ROAD /492 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001387/2025
6	D-BLAPL/31139/2025 BLAPL/10750/2025	BIBHUTI BHUSAN RATH @ RATHA VS STATE OF ODISHA	MAHES DAS VS	TARASINGI /301 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000517/2025
7	D-BLAPL/30759/2025 BLAPL/10751/2025	SAMBIT KUMAR GOCHHAYAT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	RUPSA /20 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000083/2025
8	D-BLAPL/31145/2025 BLAPL/10752/2025	NINDA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /184 /2018 A.D.J.,BALLIGUDA(Kandhamal) ST/0000005/2020
9	D-BLAPL/31136/2025 BLAPL/10753/2025	GADADHAR @ BIDYADHAR PATRA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000076/2025
10	D-BLAPL/31151/2025 BLAPL/10754/2025	DILLIP KANHAR@DILLIPA KANHAR VS STATE OF ODISHA	PAHALLAD SAHU VS	TIKABALI /197 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000153/2025
11	D-BLAPL/31093/2025 BLAPL/10755/2025	MAHENDRA KANGADI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SUNDARGARH SADAR /4 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000002/2024

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12	D-BLAPL/31195/2025 BLAPL/10756/2025	ABHILASH NAYAK@GUDU VS STATE OF ODISHA	DEBASISH PATNAIK VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000355/2025
13	D-BLAPL/31121/2025 BLAPL/10757/2025	RAMA NAYAK @ BEWA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	MANCHESWAR P.S. /10 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000226/2025
14	D-BLAPL/30920/2025 BLAPL/10758/2025	RABINDRA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE SADAR /338 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000263/2025
15	D-BLAPL/31096/2025 BLAPL/10759/2025	MANOJ KANTA SUNDARA RAY@MANOJ KANTA SUNDERRAY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NIKIRAI /49 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000042/2025
16	D-BLAPL/31119/2025 BLAPL/10760/2025	BITU TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /125 /2025 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000216/2025
17	D-BLAPL/30605/2025 BLAPL/10761/2025	KISHOR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000107/2025
18	D-BLAPL/30675/2025 BLAPL/10762/2025	SUSHANTA MEHER VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /297 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000053/2025
19	D-BLAPL/31074/2025 BLAPL/10763/2025	PADMAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /188 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000061/2025
20	D-BLAPL/31077/2025 BLAPL/10764/2025	KUNAL KANTA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /200 /2025 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000099/2025
21	D-BLAPL/31080/2025 BLAPL/10765/2025	KALIA SINGH @ SANJAYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000222/2022
22	D-BLAPL/31087/2025 BLAPL/10766/2025	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025
23	D-BLAPL/31088/2025	PITAMBER MALIK	KARUNAKAR GAYA	PATTAMUNDAI MODEL /37 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10767/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000008/2024
24	D-BLAPL/29606/2025 BLAPL/10768/2025	RINKU @ ANIL KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHADEV KHUNTA /195 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000392/2025
25	D-BLAPL/31124/2025 BLAPL/10769/2025	KISAN BARIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KAMAKHYANAGAR /340 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000007/2025
26	D-BLAPL/31135/2025 BLAPL/10770/2025	KANHU DIGAL VS STATE OF ODISHA	MAHES DAS VS	PHIRINGIA /171 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000099/2025
27	D-BLAPL/31174/2025 BLAPL/10771/2025	BIDYADHAR ROUT @ BAINA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /332 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000699/2025
28	D-BLAPL/31130/2025 BLAPL/10772/2025	ANUJA KANHAR VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /33 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000058/2025
29	D-BLAPL/31420/2025 BLAPL/10773/2025	MD.ASHRAF HUSSAIN VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000070/2025
30	D-BLAPL/31181/2025 BLAPL/10774/2025	SUSAMAN BISWAS@SUSABHAN BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000112/2024
31	D-BLAPL/31183/2025 BLAPL/10775/2025	DEBARAJ BURUDI VS STATE OF ODISHA	MANGU NANDY VS	Judambo /8 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000094/2025
32	D-BLAPL/30830/2025 BLAPL/10776/2025	BIREN ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LINGARAJ P.S. /26 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000173/2025
33	D-BLAPL/30379/2025 BLAPL/10777/2025	KHETU @ KHETRABASI NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /937 /2019 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0002146/2019
34	D-BLAPL/30955/2025 BLAPL/10778/2025	LIPU @ SATRUGHNA NAYAK VS	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /267 /2025 ADDL.CIVIL JUDGE(SD),TALCHER(Anuppur)

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35	D-BLAPL/31173/2025 BLAPL/10779/2025	STATE OF ODISHA NAMATI KHARA VS STATE OF ODISHA	MANGU NANDY VS	CT/0000126/2025 MALKANGIRI /507 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000127/2025
36	D-BLAPL/24815/2025 BLAPL/10780/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /191 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000102/2024
37	D-BLAPL/31177/2025 BLAPL/10781/2025	MANOJ KUMAR RAY VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	K.BALANG /103 /2025 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000685/2025
38	D-BLAPL/31357/2025 BLAPL/10782/2025	SUDURU @ SUDARSAN GOUDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SHERAGADA /318 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000358/2025
39	D-BLAPL/31480/2025 BLAPL/10783/2025	ANTARJYAMI SAHU VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /28 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000020/2025
40	D-BLAPL/31432/2025 BLAPL/10784/2025	AMBIKA AMATA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000111/2025
41	D-BLAPL/30155/2025 BLAPL/10785/2025	RAJU SEN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NAWAPARA /215 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000052/2025
42	D-BLAPL/30152/2025 BLAPL/10786/2025	KARAN YADAV VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-19 /145 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0002166/2025
43	D-BLAPL/31461/2025 BLAPL/10787/2025	SIBA PRASAD KHORA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /120 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000071/2025
44	D-BLAPL/30696/2025 BLAPL/10788/2025	GANESH MAHALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000286/2025
45	D-BLAPL/31212/2025 BLAPL/10789/2025	DILLIP POLEI@DILIP POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /465 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000461/2025

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46	D-BLAPL/30697/2025 BLAPL/10790/2025	HARSA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /56 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/000077/2025
47	D-BLAPL/30940/2025 BLAPL/10791/2025	DILU @ DILLIP KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDANPUR /181 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000635/2025
48	D-CMAPL/21163/2025 CMAPL/296/2025	HARIBANDHU PANDA VS BHIKARI DAS	ADV.. VS	// () //
49	D-CMP/40892/2025 CMP/1626/2025	DILLIP KUMAR KHAMARI VS SHANKAR PRASAD GUPTA	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000004/2024
50	D-CMP/29996/2025 CMP/1627/2025	SUKURMANI MOHANTA VS ASHOK KUMAR MOHANTA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May CS/0000043/2007
51	D-CMP/40871/2025 CMP/1628/2025	MANOJ KUMAR MOHANTY VS BASANTA MANJARI HOTA @ MOHANTY	PRADEEP KUMAR DAS VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000023/2022
52	D-CMP/41323/2025 CMP/1629/2025	SANDHYARANI GIRI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// DISTRICT & SESIONS JUDGE,BARIPAD CVREV/0000005/2024
53	D-CMP/41378/2025 CMP/1630/2025	ORISSA STATE FINANCIAL CORPORATION, CUTTACK VS JYOTI PRAKASH DAS	ABINASH ROUTRAY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC EC/0000003/2012
54	D-CMP/35072/2025 CMP/1631/2025	MOHAMMED ENAMUL HAQUE VS SOVARANI MISHRA	PURNA CHANDRA MISHRA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr IA/0000175/2025
55	D-CMP/41708/2025 CMP/1632/2025	KELI DIXIT VS KAILASH CHANDRA DIXIT	AMIYA KUMAR MISHRA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cutta CS/0000321/2016
56	D-CONTC/37343/2025 CONTC/4684/2025	SANTILATA SAHOO VS SHALINI PANDIT,IAS	ADV.. VS	// () //
57	D-CONTC/37774/2025	PRAVASANKAR PANDA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4685/2025	VS NARESH PATRA,ADDL.CHIEF ENGNR.,UPPER INDRAVATI DAM CIRCLE	VS	0 //
58	D-CONTC/37779/2025 CONTC/4686/2025	SANGITA MALLICK VS NARESH PATRA,ADDL.CHIEF ENGNR.,UPPER INDRAVATI DAM CIRCLE,NABRANGPUR	ADV. VS	// 0 //
59	D-CONTC/38506/2025 CONTC/4687/2025	MALAYA MANJARI PRADHAN VS SHALINI PANDIT, IAS	ADV VS	// 0 //
60	D-CONTC/38511/2025 CONTC/4688/2025	SUSILA DAS VS SHALINI PANDIT, IAS	ADV VS	// 0 //
61	D-CONTC/40661/2025 CONTC/4689/2025	BAPI SAHU VS BASANTA KUMAR NAYAK,DEO,KENDRAPARA	ADV. VS	// 0 //
62	D-CONTC/40710/2025 CONTC/4690/2025	DATATRAYA BISWAL VS BISHNU PRASAD MISHRA,IAS	SUBHADUTTA ROUSTRAY VS	// 0 //
63	D-CONTC/40911/2025 CONTC/4691/2025	BHIMASEN PODHA VS DR.SUDHANSHU SARANGI, I.P.S.	GOKULANANDA SAHU VS	// 0 //
64	D-CONTC/36893/2025 CONTC/4692/2025	SURAVI GANDHA BEHERA VS BHAGABAN MISHRA,B.E.O.,JHUMPURA,KEONJHAR	ADV. VS	// 0 //
65	D-CONTC/37795/2025 CONTC/4693/2025	DR.NIRANJAN MISHRA VS ASWTHY S.,IAS	ADV. VS	// 0 //
66	D-CONTC/40137/2025 CONTC/4694/2025	SURESH CHANDRA PARIDA VS ASWATHY S, IAS	ADV VS	// 0 //
67	D-CONTC/40602/2025 CONTC/4695/2025	BISWAMBAR DAS VS SATYAJIT MOHANTY, TAHASILDAR,JALESWAR TAHASIL	ADV. VS	// 0 //
68	D-CONTC/39450/2025 CONTC/4696/2025	PRASANA KUMAR MOHANTY VS	ADV. VS	// 0

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69	D-CONTC/36249/2025 CONTC/4697/2025	KALU PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT. PREMALATA PANI VS ANU GARG,IAS	ADV. VS	// // ()
70	D-CONTC/39240/2025 CONTC/4698/2025	SHIBA SHANKER NANDA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// ()
71	D-CONTC/39670/2025 CONTC/4699/2025	SUPRAVA NAYAK VS ASWATHI S.,COMMNR CUM SECY., HEALTH AND F.W DEPT., ODISHA	ADV. VS	// ()
72	D-CONTC/40302/2025 CONTC/4700/2025	BASANTA PATRA VS CHANCHAL RANA, COMMNR., B.M.C, BBSR	HITABILASH MOHANTY VS	// ()
73	D-CONTC/41862/2025 CONTC/4701/2025	DR.SHAIKH NAIMUDDIN VS DR.ARABINDA AGARWAL,IAS	ADV. VS	// ()
74	D-CONTR/28479/2025 CONTR/25/2025	CHANDRAKANTA SABAT VS VISHAL KUMAR DEV,IAS	VS	// ()/
75	D-CONTR/27343/2025 CONTR/26/2025	PRITI NAYAK VS AJAY SUDARSAN BAGE,IIC,DHUSURI P.S,BHADRAK	ACHYUTANANDA PATTANAIAK VS	// ()/
76	D-CRLA/29335/2025 CRLA/1146/2025	MAHESH DAS@MANTU VS STATE OF ODISHA	SEVATI SOREN VS	JAIPATNA /34 /2025 SPECIAL JUDGE, DHARMAGARH(Kalah)
77	D-CRLA/29743/2025 CRLA/1147/2025	SARAT PARMANIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	Spl/0000049/2025 RASGOBINDPUR /318 /2022 AD HOC ADDL.DIST. JUDGE (FTSC), BA
78	D-CRLA/29764/2025 CRLA/1148/2025	RABINDRA MAHAKUD@DIPU VS STATE OF ODISHA	BISWA BHUSAN DAS VS	Spl/0000175/2022 CHOUDWAR /525 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
79	D-CRLA/30086/2025 CRLA/1149/2025	VICTIM VS STATE OF ODISHA	TAPASWINI SINHA VS	Spl/0000172/2023 MAHILA P.S. BUXIBAZAR /25 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta ST/0000239/2023

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80	D-CRLA/30174/2025 CRLA/1150/2025	PANCHANAN KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	S.P.(CID-CRL),CUTTACK /7 /2016 ASST.SESSION JUDGE,BOUDH(Baudh) ST/0000057/2016
81	D-CRLA/30266/2025 CRLA/1151/2025	MD.AZHARUDDIN VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BIDANASI /93 /2022 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000075/2022
82	D-CRLA/30395/2025 CRLA/1152/2025	JOGI PRADHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KHALLİKOTE /5 /2001 ASST. SESSIONS JUDGE, HINJILICUT(G) ST/0000136/2009
83	D-CRLA/30567/2025 CRLA/1153/2025	BINOD RAM VS STATE OF ODISHA	BHABANI SHANKAR DASPARIĐA VS	RASGOBİNDPUR /122 /2019 AD HOC ADDL.DIST. JUDGE (FTSC), BA ST/0000094/2021
84	D-CRLA/30587/2025 CRLA/1154/2025	SINU BEERO VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000007/2023
85	D-CRLA/30647/2025 CRLA/1155/2025	DAHAN JANI@DAHANA JANI VS STATE OF ODISHA	JUDHİSTHIR SAHOO VS	BANİGOCHA /38 /2022 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000200/2022
86	D-CRLA/30719/2025 CRLA/1156/2025	SANJAY NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /109 /2015 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000052/2015
87	D-CRLA/30862/2025 CRLA/1157/2025	MANOJ@GANESH BHATTA@GANIA@MANOJ KUMAR BHATTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /33 /2024 2ND A.D.J,KHURDA(Khordha) ST/0000137/2024
88	D-CRLA/30867/2025 CRLA/1158/2025	BIJAY KUMAR PATI VS STATE OF ODISHA(VİG.)	HEMANT KUMAR MUND VS	BALASORE VİGILANCE /58 /2010 SPECIAL JUDGE, VİGILANCE, BARİPAD GR/0000058/2010
89	D-CRLMC/30988/2025 CRLMC/4164/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NİMAPADA /82 /2025 () //
90	D-CRLMC/29983/2025 CRLMC/4165/2025	RAJENDRA MOHANTY VS CENTRAL BUREAU OF İNVESTIGATION, BBSR	BİGYAN KUMAR SHARMA, (SR.ADV.) VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000014/2012
91	D-CRLMC/30661/2025	ANANDA CHANDRA PRADHAN @ ANANDA PRADHAN	AKSHAYA KUMAR SAHOO	BARKOTE /37 /2018

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	CRLMC/4166/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000075/2018
92	D-CRLMC/30897/2025 CRLMC/4167/2025	UMESH SAW @ SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SINAPALI /131 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000131/2025
93	D-CRLMC/30962/2025 CRLMC/4168/2025	MADAN MOHAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /564 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001137/2024
94	D-CRLMC/30967/2025 CRLMC/4169/2025	LOKANATH BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /129 /2019 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000024/2019
95	D-CRLMC/30986/2025 CRLMC/4170/2025	ANIRUDHA MAHAPATRA @ ANIL VS STATE OF ODISHA	AMITABH MISHRA VS	FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh) ST/0000138/2012
96	D-CRLMC/31004/2025 CRLMC/4171/2025	LAXMIKANTA BAG @ BAGH @ BAGHA VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000026/2017
97	D-CRLMC/31030/2025 CRLMC/4172/2025	CHINMOY DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DHENKANAL TOWN /414 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001191/2021
98	D-CRLMC/31408/2025 CRLMC/4173/2025	RAJPUROHIT ARJUN SINGH@R.P.A.SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /65 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2024
99	D-CRLMC/31012/2025 CRLMC/4174/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001245/2018
100	D-CRLMC/31013/2025 CRLMC/4175/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001246/2018
101	D-CRLMC/31323/2025 CRLMC/4176/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	CANTONMENT ROAD /157 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000964/2025
102	D-CRLMC/31017/2025 CRLMC/4177/2025	AMIYA PRASAD DAS VS	GOPINATH MISHRA VS	DHENKANAL SADAR /360 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL

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103	D-CRLMC/31076/2025 CRLMC/4178/2025	STATE OF ODISHA GANDHARBA ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	GR/0000639/2024 MALKANGIRI /261 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000330/2025
104	D-CRLMC/31399/2025 CRLMC/4179/2025	STATE OF ODISHA BISHAL ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /484 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001402/2025
105	D-CRLMC/29538/2025 CRLMC/4180/2025	STATE OF ODISHA PARAKHITA@PARIKSHITA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /204 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000036/2022
106	D-CRLMC/31021/2025 CRLMC/4181/2025	STATE OF ODISHA SARAT PATRA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	MARKAT NAGAR /75 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000236/2022
107	D-CRLMC/31022/2025 CRLMC/4182/2025	STATE OF ODISHA MITU @ SUSANTA KUMAR PANDA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /156 /2003 A.D.J.,BALLIGUDA(Kandhamal) CT/0000051/2019
108	D-CRLMC/29863/2025 CRLMC/4183/2025	STATE OF ODISHA SANTOSH KUMAR KATHAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 A.D.J.,NAWAPARA(Nuapada) SA/0000029/2021
109	D-CRLMC/31164/2025 CRLMC/4184/2025	STATE OF ODISHA SOMESH SUBUDHI@S.SAMESH VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /51 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000064/2023
110	D-CRLMC/29141/2025 CRLMC/4185/2025	STATE OF ODISHA DR. ROHIT KUMAR KUNDU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	RAYAGADA TOWN /371 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) GR/0000808/2024
111	D-CRLMC/31090/2025 CRLMC/4186/2025	STATE OF ODISHA SASMITA MANGARAJ VS NRUSINGHA SWAIN	DHANANJAYA MUND VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000280/2024
112	D-CRLMC/31133/2025 CRLMC/4187/2025	STATE OF ODISHA RABI PALEI@RABINDRA PALEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /164 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTTA GR/0000386/2025
113	D-CRLMC/31100/2025 CRLMC/4188/2025	STATE OF ODISHA ASHOK KUMAR DAS @ ASHOK DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NILGIRI /61 /1994 ASST. SESSIONS JUDGE, NILAGIRI(Balaspur) ICC/0000024/1994

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114	D-CRLMC/31160/2025 CRLMC/4189/2025	M. SIBA SANKAR @ M. SHIBASHANKAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOLANTHARA (BERHAMPUR) /198 /202 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000029/2025
115	D-CRLMC/31373/2025 CRLMC/4190/2025	GAGAN MOHAPATRA@GAGAN BIHARI MOHAPATRA VS STATE OF ODISHA	AMIT BISWAL VS	INFOCITY PS /422 /2025 (//
116	D-CRLMP/30453/2025 CRLMP/1326/2025	TOFAN KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /253 /2025 (//
117	D-CRLMP/30353/2025 CRLMP/1327/2025	VIVEKANADA PAIKRAY VS STATE OF ODISHA	SABYASACHI MOHAPATRA VS	PIPLI /384 /2025 (//
118	D-CRLMP/30542/2025 CRLMP/1328/2025	RANJUKTA SETHI VS STATE OF ODISHA	BIJAY SWAIN VS	PIPLI /610 /2024 (//
119	D-CRLREV/29810/2025 CRLREV/765/2025	SARASWATI MAHAPATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BARGARH RURAL /234 /2023 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000063/2023
120	D-CRLREV/31295/2025 CRLREV/766/2025	ARUN KUMAR YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000167/2025
121	D-CRLREV/30313/2025 CRLREV/767/2025	KAILASH MAHANTA VS STATE OF ODISHA	NETRANANDA BISWAL VS	KEONJHAR SADAR /165 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(GR/0000546/2025
122	D-CRLREV/30915/2025 CRLREV/768/2025	RABINDRA SAMAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	KUJANGA /255 /2013 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CRA/0000216/2014
123	D-FAO/36804/2025 FAO/447/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS SIMARANI TAREI	PRAMOD KUMAR TRIPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000102/2021
124	D-FAO/37145/2025 FAO/448/2025	THE OFFICER IN CHARGE (TP CELL) M/S ORIENTAL INSURANCE CO.LTD,BBSR VS ANUSAYA GHESRA	RIMJHIMBALA PATI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000001/2023
125	D-FAO/40772/2025	GAJINDRA BHOI	DEBASISH SAMAL	//

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	FAO/449/2025	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000203/2024
126	D-MACA/34330/2025 MACA/1101/2025	SK. MOHAMMAD FISAL KADIR VS SANTOSH MALLICK	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000015/2023
127	D-MACA/39060/2025 MACA/1102/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS SWAPNA PAL	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000315/2022
128	D-MACA/41472/2025 MACA/1103/2025	GOLEKHA PRADHAN VS JAJATA SINGH	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000041/2021
129	D-MACA/35815/2025 MACA/1104/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS ANUP KUMAR SOREN	ADAM ALI KHAN VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000038/2022
130	D-MACA/41610/2025 MACA/1105/2025	KESHAB MUDULI VS JYOTIRMAYI SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000318/2017
131	D-MACA/35823/2025 MACA/1106/2025	M/S. NATIONAL INSURANCE COMPANY LIMITED,CUTTACK VS SREENIBAS JENA	ADAM ALI KHAN VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000128/2009
132	D-MACA/35828/2025 MACA/1107/2025	MANAGER, ROYAL SUNDARAM GENERAL INSURANCE CO. LTD.,CHENNAI VS KSHIRASINDHU NAIK @ KHIROD NAIK	ADAM ALI KHAN VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahan Mac/0000058/2018
133	D-MACA/38283/2025 MACA/1108/2025	THE ORIENTAL INSURANCE CO. LTD.,CUTTACK VS GANESWAR BEHERA	MAHITOSH SINHA VS	// 1ST M.A.C.T., JAJAPUR(Jajapur) Mac/0000043/2020
134	D-MATA/41417/2025 MATA/389/2025	BAMMIDI RAMANAMURTY @ B. RAMANA MURTY VS PUTTA HARIKA @ BOMMIDI HARIKA	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000065/2024
135	D-MATA/41757/2025 MATA/390/2025	SANMITA MAHAPATRA VS NEELAMADHAB ACHARYA	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000395/2018
136	D-MATA/41783/2025 MATA/391/2025	SANMITA MAHAPATRA VS	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,GANJAM(Ganja

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137	D-RPFAM/40424/2025 RPFAM/313/2025	NEELAMADHAB ACHARYA BISWAJIT PATI VS PRIYADARSHINI AMRITA PANDA	JAGAJIBAN PRADHAN VS	CP/0000016/2021 // JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000025/2019
138	D-RSA/41305/2025 RSA/495/2025	G.SUDHA RANI VS DWARIKANATH SAHU	MAHESWAR MOHANTY VS	// A.D.J.,NAWAPARA(Nuapada) RFA/0000015/2022
139	D-RSA/29309/2025 RSA/496/2025	JAGDISH CHANDRA DAS VS ILLARANI DAS	MANORANJAN MISHRA VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000086/2015
140	D-RSA/39291/2025 RSA/497/2025	KALPANA SATHUA VS PRATIMAMANJARI SATHUA @ JHUNU	SIDHARTHA MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA RFA/0000022/2023
141	D-RSA/36877/2025 RSA/498/2025	RUBI SATUA VS SARAT CHANDRA DEY	SAMIR KUMAR MISHRA(SR. ADV.) VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000045/2018
142	D-RSA/36332/2025 RSA/499/2025	NARENDRA NAYAK VS HAREKRUSHNA ROUT	SIDHARTH SHANKAR PADHY VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR RFA/0000309/2022
143	D-RSA/36167/2025 RSA/500/2025	ASHOK SIKARI VS SAMARJIT HALDAR	ARIJEET MISHRA VS	// A.D.J.,UMERKOTE(Nabarangapur) RFA/0000001/2018
144	D-RSA/41253/2025 RSA/501/2025	HIRAFULA BUDHIA VS MADHABI BHOI @ BISWAL	SOUMYA MISHRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000053/2022
145	D-RSA/31661/2025 RSA/502/2025	GANESH NAYAK VS BHAGABAN NAYAK	RAMDAS ACHARY VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR RFA/0000248/2022
146	D-RVWPET/41421/2025 RVWPET/232/2025	HL INFRASTRUCTURE VS STATE OF ODISHA	JASHOBANTA DASH VS	// () //
147	D-WA/40135/2025 WA/1595/2025	STATE OF ODISHA VS PRABIN KUMAR SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// () //

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148	D-WA/40631/2025 WA/1596/2025	STATE OF ODISHA VS SUNIL KUMAR PARIDA	BISWABARA DASH,A.S.C VS	// 0 //
149	D-WA/40842/2025 WA/1597/2025	BINAPANI PUHAN VS PRAFULLA KUMAR JENA	SUMITRA MOHANTY VS	// 0 //
150	D-WP(C)/40922/2025 WP(C)/28879/2025	ANATA NARAYAN MAJHI VS UNION OF INDIA	SIDHESWAR MALLIK VS	// 0 //
151	D-WP(C)/41438/2025 WP(C)/28880/2025	SAKTI SWAROOP VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
152	D-WP(C)/41425/2025 WP(C)/28881/2025	NILANDRI@ NILANDHRI RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
153	D-WP(C)/37950/2025 WP(C)/28882/2025	GANGADHAR PATEL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/41444/2025 WP(C)/28883/2025	ARPAN BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
155	D-WP(C)/40724/2025 WP(C)/28884/2025	GOURANGA CHARAN JENA VS STATE OF ODISHA	BISWABIJAYABAXI ACHARYA VS	// 0 //
156	D-WP(C)/40757/2025 WP(C)/28885/2025	SIBA SANKAR DAS VS THE MEMBER BOARD OF REVENUE, ODISHA ,CUTTACK	ABINASH ROUTRAY VS	// 0 //
157	D-WP(C)/38070/2025 WP(C)/28886/2025	KABITA BISOI VS THE EXECUTIVE ENGINEER(ELECT), TPCODL, BBSR	BAMADEV BARAL VS	// 0 //
158	D-WP(C)/40740/2025 WP(C)/28887/2025	RUPALI DHAL VS THE STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
159	D-WP(C)/30204/2025	PRABHASINI NAYAK	SUBHADUTTA ROUTRAY	//

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	WP(C)/28888/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/40803/2025 WP(C)/28889/2025	KANYA KUMARI SAHOO VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
161	D-WP(C)/41505/2025 WP(C)/28890/2025	RAGHUNATH SOREN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
162	D-WP(C)/39768/2025 WP(C)/28891/2025	THE KABISURYA SAHITYA SANSAD, GANJAM VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// 0 //
163	D-WP(C)/40805/2025 WP(C)/28892/2025	MATAJI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
164	D-WP(C)/40739/2025 WP(C)/28893/2025	KESHAB CHANDRA KHATUA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
165	D-WP(C)/39949/2025 WP(C)/28894/2025	SUDARSAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
166	D-WP(C)/36043/2025 WP(C)/28895/2025	GEETARANI NAYAK VS TH PRINCIAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT. GOVT. OF ODISHA, KHURDA	BINAYAK MOHAPATRA VS	// 0 //
167	D-WP(C)/40752/2025 WP(C)/28896/2025	MINATI DAS ADHIKARI VS THE MEMBER BOARD OF REVENUE ODISHA CUTTACK	ABINASH ROURTRAY VS	// 0 //
168	D-WP(C)/40554/2025 WP(C)/28897/2025	BATAKRUSHNA SAMAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
169	D-WP(C)/40813/2025 WP(C)/28898/2025	SUBARNA KANTI SARANGI VS GOVT.OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
170	D-WP(C)/41250/2025 WP(C)/28899/2025	M/S.MARIUM STONEX, BERHAMPUR, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// 0

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171	D-WP(C)/40755/2025 WP(C)/28900/2025	ASSISTAN COMMISSIONER CGST AND CE, BERHAMPUR BIJAY KUMAR KHATUA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// // 0 //
172	D-WP(C)/40835/2025 WP(C)/28901/2025	RAMESH CHANDRA SAMAL VS THE COMNR, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS	// 0 //
173	D-WP(C)/40865/2025 WP(C)/28902/2025	RABINDRA KUMAR RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
174	D-WP(C)/40151/2025 WP(C)/28903/2025	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
175	D-WP(C)/40766/2025 WP(C)/28904/2025	JHUNUBALA BEHERA VS LAND ACQUISITION OFFICER, KHURDA	SUVASHISH PATTANAİK VS	// 0 //
176	D-WP(C)/41009/2025 WP(C)/28905/2025	LAXMAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
177	D-WP(C)/40867/2025 WP(C)/28906/2025	JOGENDRA SA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
178	D-WP(C)/41244/2025 WP(C)/28907/2025	NIKALAS @ NICALAS KHOSLA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
179	D-WP(C)/40761/2025 WP(C)/28908/2025	AKSHAYA KUMAR JENA VS UNION OF INDIA	AJAYA KUMAR DASH VS	// 0 //
180	D-WP(C)/40762/2025 WP(C)/28909/2025	SANTOSH MEHER VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
181	D-WP(C)/40738/2025 WP(C)/28910/2025	SUBAL SASMAL VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	// 0 //

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182	D-WP(C)/40799/2025 WP(C)/28911/2025	LATIRAM KAMAR VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
183	D-WP(C)/41363/2025 WP(C)/28912/2025	KHURDA SCHOOL OF NURSING, KHURDA VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
184	D-WP(C)/41423/2025 WP(C)/28913/2025	GIRIDHARI KETAKI VS STATE OF ODISHA	SARADA DASH VS	// 0 //
185	D-WP(C)/41283/2025 WP(C)/28914/2025	KHIROD CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
186	D-WP(C)/40802/2025 WP(C)/28915/2025	NARAYAN SATAPATHY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
187	D-WP(C)/41538/2025 WP(C)/28916/2025	Dr. LIPIPUSPA NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/40225/2025 WP(C)/28917/2025	AZAD AHEMAD KHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
189	D-WP(C)/40878/2025 WP(C)/28918/2025	BIMALA TRIPATHY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
190	D-WP(C)/40242/2025 WP(C)/28919/2025	SARASWATI PATNAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
191	D-WP(C)/41419/2025 WP(C)/28920/2025	PABITRA MOHAN DHIR VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
192	D-WP(C)/40435/2025 WP(C)/28921/2025	BIKASH KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
193	D-WP(C)/40233/2025	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR	MAHITOSH SINHA	//

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	WP(C)/28922/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/40745/2025 WP(C)/28923/2025	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
195	D-WP(C)/41482/2025 WP(C)/28924/2025	RAMA CHANDRA PANDA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
196	D-WP(C)/40859/2025 WP(C)/28925/2025	PRADEEP KUMAR MAJHI VS THE BRANCH MANAGER LIFE INSURANCE CORPORATION OF INDIA, JAJPUR	SUNIL KUMAR PANDA VS	// 0 //
197	D-WP(C)/41398/2025 WP(C)/28926/2025	RADHAKANTA MOHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
198	D-WP(C)/40450/2025 WP(C)/28927/2025	NAROTTAM TUNG VS ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI	SANTOSH KUMAR DWIVEDY VS	// 0 //
199	D-WP(C)/41609/2025 WP(C)/28928/2025	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
200	D-WP(C)/40679/2025 WP(C)/28929/2025	LILIMA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
201	D-WP(C)/40807/2025 WP(C)/28930/2025	NITYANANDA ROUT VS UNION OF INDIA	MADAN MOHAN SWAIN VS	// 0 //
202	D-WP(C)/40690/2025 WP(C)/28931/2025	DR. SATYENDRA MOHAPATRA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
203	D-WP(C)/40837/2025 WP(C)/28932/2025	UNION OF INDIA VS NETRA MANI NANDA	MANOJ KUMAR PATI, S.P.C VS	// 0 //
204	D-WP(C)/41619/2025 WP(C)/28933/2025	KRISHNA CHANDRA PATRA VS	TATHAGATA SAHOO VS	// 0

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205	D-WP(C)/40808/2025 WP(C)/28934/2025	STATE OF ODISHA NIRANJAN DASH VS GOVT.OF ORISSA, BBSR	BHABA RANJAN KAR VS	// // 0 //
206	D-WP(C)/41320/2025 WP(C)/28935/2025	PRATYUSHA BEHERA VS COLLECTOR, DEOGARH	BHARAT BHUSAN ROUSTRAY VS	// 0 //
207	D-WP(C)/38847/2025 WP(C)/28936/2025	RAJ KUMAR GHADAI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
208	D-WP(C)/39186/2025 WP(C)/28937/2025	AKULA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
209	D-WP(C)/40854/2025 WP(C)/28938/2025	PABITRA SINGH VS STATE BANK OF INDIA, BBSR	SAROJANANDA MISHRA VS	// 0 //
210	D-WP(C)/39973/2025 WP(C)/28939/2025	NITYANANDA DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
211	D-WP(C)/39095/2025 WP(C)/28940/2025	SUSMITA BIBHUDARSINI VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
212	D-WP(C)/41683/2025 WP(C)/28941/2025	BARSHARANI SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
213	D-WP(C)/39190/2025 WP(C)/28942/2025	BIDHU BHUSAN MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
214	D-WP(C)/40848/2025 WP(C)/28943/2025	SUSHIL PATTANAYAK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
215	D-WP(C)/40883/2025 WP(C)/28944/2025	JAGASAN MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //

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216	D-WP(C)/41795/2025 WP(C)/28945/2025	M/S. THAKUR FLYASH BRICKS, PURI VS THE DIVISIONAL MANAGER, TPCODL, BED, BBSR	JAYDEEP PAL VS	// 0 //
217	D-WP(C)/39195/2025 WP(C)/28946/2025	ABHIMANYU DEHURY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/40664/2025 WP(C)/28947/2025	UPARJHAR GRAMA PACHAYAT STARIYA MAHASANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
219	D-WP(C)/40850/2025 WP(C)/28948/2025	RATIKANTA SAMAL VS SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK	NIRANJAN PRASAD PATRA VS	// 0 //
220	D-WP(C)/40891/2025 WP(C)/28949/2025	M/S.LOKANATH PADHY, BALIGUDA, KANDHAMAL VS THE COMMISSIONER(APPEALS), CGST, CENTRAL EXCISE AND CUSTOMES, BBSR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
221	D-WP(C)/40668/2025 WP(C)/28950/2025	SUBHADRA NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
222	D-WP(C)/41678/2025 WP(C)/28951/2025	SANJAY TIKU VS IDBI BANK LIMITED, IDBI HOUSE, BBSR	SARADA PRASANNA SARANGI VS	// 0 //
223	D-WP(C)/40670/2025 WP(C)/28952/2025	BISWAMBAR MUKHI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/41377/2025 WP(C)/28953/2025	PRAFULLA KUMAR MAHAUTY VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
225	D-WP(C)/38327/2025 WP(C)/28954/2025	SANJUKTA RANI BISOYI VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	// 0 //
226	D-WP(C)/40851/2025 WP(C)/28955/2025	MINATI SINGH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
227	D-WP(C)/41781/2025	CHOUDHURY LAXMIDHAR SAHOO	UMA CHARAN MISHRA	//

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	WP(C)/28956/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39010/2025 WP(C)/28957/2025	RESMA MANIK VS THE MANAGEMENT, AXIS BANK LTD., MUMBAI	ATMAJIT MANMITH DAS VS	// 0 //
229	D-WP(C)/41731/2025 WP(C)/28958/2025	SUCHISMITA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
230	D-WP(C)/41490/2025 WP(C)/28959/2025	BAISHNAB CHARAN PATRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
231	D-WP(C)/41762/2025 WP(C)/28960/2025	SUDHIR KUMAR MEHER VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
232	D-WP(C)/40919/2025 WP(C)/28961/2025	DR.AJIT KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
233	D-WP(C)/40671/2025 WP(C)/28962/2025	BHAWANI PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
234	D-WP(C)/41390/2025 WP(C)/28963/2025	SUDHANSU SEKHAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
235	D-WP(C)/41511/2025 WP(C)/28964/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS SAROJ KUMAR DASH	BAIDHAR SAHOO VS	// 0 //
236	D-WP(C)/41765/2025 WP(C)/28965/2025	UMESH BANCHHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
237	D-WP(C)/40672/2025 WP(C)/28966/2025	TRILOCHAN SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
238	D-WP(C)/41768/2025 WP(C)/28967/2025	TANKADHAR BISWAL VS	LAXMIKANTA MOHANTY VS	// 0

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239	D-WP(C)/41071/2025 WP(C)/28968/2025	STATE OF ODISHA HRUSHIKESH SATAPATHI VS MAHANADI COALFIELDS LTD., SAMBALPUR	KIRAN KUMAR PATEL VS	// // 0 //
240	D-WP(C)/41371/2025 WP(C)/28969/2025	BENUDHAR SARDAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
241	D-WP(C)/41324/2025 WP(C)/28970/2025	PRAMILA KUMARI MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //
242	D-WP(C)/35468/2025 WP(C)/28971/2025	NIRANJAN SETHY VS SUBHADRA SETHY	BIBHUTI BHUSAN MISHRA VS	// 0 //
243	D-WP(C)/41847/2025 WP(C)/28972/2025	GOLAP NAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
244	D-WP(C)/41373/2025 WP(C)/28973/2025	LAXMAN CHANDRA HOTA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
245	D-WP(C)/40678/2025 WP(C)/28974/2025	M/S.SUNANDA ENTERPRISES, BBSR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
246	D-WP(C)/31033/2025 WP(C)/28975/2025	ADHIRA BHOI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
247	D-WP(C)/41536/2025 WP(C)/28976/2025	THE SAMBALPUR DISTRICT CO-OPEARTIVE CENTRAL BANK LTD., BARAGARH VS JYOTSNA BEHERA	BAlDHAR SAHOO VS	// 0 //
248	D-WP(C)/40942/2025 WP(C)/28977/2025	ZAHED ALI KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
249	D-WP(C)/41528/2025 WP(C)/28978/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS SATYA PRASAD PANDA	BAlDHAR SAHOO VS	// 0 //

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250	D-WP(C)/38490/2025 WP(C)/28979/2025	SANDHYARANI MOHANTY VS UNION OF INDIA	MANASI MOHAPATRA VS	// 0 //
251	D-WP(C)/41242/2025 WP(C)/28980/2025	KRUSHNA CHANDRA ROUT VS COLLECTOR, CUTTACK	NEELAKANTHA PANDA VS	// 0 //
252	D-WP(C)/41446/2025 WP(C)/28981/2025	KHAGESWAR SETHI VS THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA	ABINASH ROURAY VS	// 0 //
253	D-WP(C)/40568/2025 WP(C)/28982/2025	BINOD KUMAR PANIGRAHI VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
254	D-WP(C)/39066/2025 WP(C)/28983/2025	KRUSHNA CHANDRA GOCHHAYAT VS STATE OF ODISHA	PRINOY MOHANTY VS	// 0 //
255	D-WP(C)/38326/2025 WP(C)/28984/2025	BIKRAM KUMAR BISOYI VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	// 0 //
256	D-WP(C)/40138/2025 WP(C)/28985/2025	SHYMASUNDAR DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
257	D-WP(C)/40715/2025 WP(C)/28986/2025	PRASANNA KUMAR PARHI VS STATE OF ODISHA	PRADYUS KUMAR PARHI VS	// 0 //
258	D-WP(C)/41853/2025 WP(C)/28987/2025	DHARANI DHAR PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
259	D-WP(C)/41865/2025 WP(C)/28988/2025	DEBASMITA PAHI VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //
260	D-WP(C)/41880/2025 WP(C)/28989/2025	PRIYA RANJAN MOHANTY VS STATE OF ODISHA	BIKRAM CHANDRA HGADEI VS	// 0 //
261	D-WP(C)/41199/2025	RAMESH CHANDRA PANDA	PRAMOD KUMAR ROUT	//

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	WP(C)/28990/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41433/2025 WP(C)/28991/2025	LAXMAN DOMB@ MANGARAJ VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
263	D-WP(C)/41733/2025 WP(C)/28992/2025	BIJAY KUMAR SAHOO VS REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
264	D-WP(C)/41492/2025 WP(C)/28993/2025	AJAYA KUMAR BHUYAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
265	D-WP(C)/41506/2025 WP(C)/28994/2025	PRATAP KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
266	D-WP(C)/40840/2025 WP(C)/28995/2025	LAKSHMI KANTA RANA VS THE COMNR, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS	// 0 //
267	D-WP(C)/41496/2025 WP(C)/28996/2025	DASARATH SETH@ DASORETH SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
268	D-WP(C)/41744/2025 WP(C)/28997/2025	M/S. PI INDUSTRIES LTD. VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //
269	D-WP(C)/40843/2025 WP(C)/28998/2025	KARTIKESWAR DHAL VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
270	D-WP(C)/41680/2025 WP(C)/28999/2025	SURENDRANATH PATRO VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
271	D-WP(C)/40683/2025 WP(C)/29000/2025	HRUSHYA MISAL VS STATE OF ODISHA	SASWAT KUMAR ROUT VS	// 0 //
272	D-WP(C)/32428/2025 WP(C)/29001/2025	M/S. S.J.DEVELOPERS AND HOUSING PVT., LTD.BBSR VS	RAMDAS ACHARY VS	// 0

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273	D-WP(C)/41430/2025 WP(C)/29002/2025	SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR SARASWATI SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //
274	D-WP(C)/41850/2025 WP(C)/29003/2025	SABITRI PRADHAN VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
275	D-WP(C)/41646/2025 WP(C)/29004/2025	SURESH CHANDRA SARANGI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
276	D-WP(C)/41851/2025 WP(C)/29005/2025	UPAMA BEHERA VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
277	D-WP(C)/41879/2025 WP(C)/29006/2025	NILAMANI PADHI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
278	D-WP(C)/41912/2025 WP(C)/29007/2025	DEBAPRIYA PATRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
279	D-WP(C)/40625/2025 WP(C)/29008/2025	MAHIMA NAIK VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COALFIELDS LTD., SAMBALPUR	ACHYUTANANDA PATTANAİK VS	// 0 //
280	D-WP(C)/40330/2025 WP(C)/29009/2025	AMAR KUMAR JENA VS COLLECTOR, BALASORE	HARMOHAN DHAL VS	// 0 //
281	D-WP(C)/41435/2025 WP(C)/29010/2025	SADANANDA PANDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
282	D-WP(C)/41440/2025 WP(C)/29011/2025	RADHAKANTA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
283	D-WP(C)/41617/2025 WP(C)/29012/2025	SABITRI MOHARANA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //

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284	D-WP(C)/41760/2025 WP(C)/29013/2025	MAHENDRA KUMAR ROUTRAY VS REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/41913/2025 WP(C)/29014/2025	DEBAPRASAD BEHERA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
286	D-WP(C)/40639/2025 WP(C)/29015/2025	JAGANNATH PANDA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// 0 //
287	D-WP(C)/41179/2025 WP(C)/29016/2025	RATNAKAR SWAIN VS STATE OF ODISHA	LOPAMUDRA PRADHAN VS	// 0 //
288	D-WP(C)/41049/2025 WP(C)/29017/2025	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
289	D-WP(C)/41307/2025 WP(C)/29018/2025	DHRUBA CHARAN HATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/40096/2025 WP(C)/29019/2025	DR.UPENDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
291	D-WP(C)/41799/2025 WP(C)/29020/2025	ANITYA KUMAR MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
292	D-WP(C)/41900/2025 WP(C)/29021/2025	MAUSAM BEHERA VS COMMISSIONER CUM SECRETARY TO GOVT DEPT. OF CIVIL SUPPLIES AND CONSUMER WELFARE., BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
293	D-WP(C)/40465/2025 WP(C)/29022/2025	MD.MASUD AKRAM @ MD.MASOOD AKRAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
294	D-WP(C)/41542/2025 WP(C)/29023/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS BISWANATH DAS	BAIDHAR SAHOO VS	// 0 //
295	D-WP(C)/41196/2025	SITARAM AGRAWAL	ACHYUTANANDA PATTANAIK	//

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	WP(C)/29024/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/41778/2025 WP(C)/29025/2025	RPG LIFE SCIENCES LIMITED, JAJPUR VS STATE OF ODISHA	PRANAYA SAHOO VS	// 0 //
297	D-WP(C)/41366/2025 WP(C)/29026/2025	ABHIMANYU MALLICK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
298	D-WP(C)/41746/2025 WP(C)/29027/2025	RANJIT KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
299	D-WP(C)/41891/2025 WP(C)/29028/2025	BIDYADHAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
300	D-WP(C)/41432/2025 WP(C)/29029/2025	M/S MAA BIRAJA DEVELOPERS, KHURDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
301	D-WP(C)/41892/2025 WP(C)/29030/2025	LAL MOHAN NAIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
302	D-WP(C)/41493/2025 WP(C)/29031/2025	MATRUBHASA PRACHAR SAMITI, CUTTACK VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	CHITRASEN PARIDA VS	// 0 //
303	D-WP(C)/40825/2025 WP(C)/29032/2025	JALU KERKETTA VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
304	D-WP(C)/41806/2025 WP(C)/29033/2025	PRAHALLAD MAJHI VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
305	D-WP(C)/41544/2025 WP(C)/29034/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD., BARGARH VS CHAPADHARI SINGH	BALDHAR SAHOO VS	// 0 //
306	D-WP(C)/41546/2025 WP(C)/29035/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS	BAIDHAR SAHOO VS	// 0

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307	D-WP(C)/41557/2025 WP(C)/29036/2025	PRADEEP KUMAR GURU BABULA MELAKA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // ()
308	D-WP(C)/36145/2025 WP(C)/29037/2025	ALEKHA KUMAR SWAIN VS STATE OF ORISSA	AMITAV TRIPATHY VS	// () //
309	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL VS DIRECTOR GENERAL, CISF HQRS, NEW DELHI	PRADEEP KUMAR KHUNTIA VS	// () //
310	D-WP(C)/41561/2025 WP(C)/29039/2025	SHREENIBASH JOSHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
311	D-WP(C)/41890/2025 WP(C)/29040/2025	PRAVU RANJAN NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
312	D-WP(C)/41612/2025 WP(C)/29041/2025	M/S. NARAYANI SONS INDIA PVT. LTD., KENDUJHAR VS ASST. COMMISSIONER CT AND GST, BARBIL CIRCLE, KEONJHAR	PRANAYA KISHORE HARICHANDAN VS	// () //
313	D-WP(C)/41893/2025 WP(C)/29042/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
314	D-WP(C)/41556/2025 WP(C)/29043/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS HARADHAN TRIPATHY	B Aidhar SAHOO VS	// () //
315	D-WP(C)/41871/2025 WP(C)/29044/2025	ASHOK KUMAR NAYAK VS STATE OF ORISSA	MANOJ KUMAR MOHANTY VS	// () //
316	D-WP(C)/41552/2025 WP(C)/29045/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS DEBASHIS SARKAR	B Aidhar SAHOO VS	// () //
317	D-WP(C)/41800/2025 WP(C)/29046/2025	RASHMIKANTA SATAPATHY VS CAN FIN HOMES LIMITED	ATUL TRIPATHY VS	// () //

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318	D-WP(C)/41874/2025 WP(C)/29047/2025	MANAS RANJAN KHANDAI VS R.T.O., CHANDIKHOLE	KHIROD CHANDRA MAJHI VS	// 0 //
319	D-WP(C)/41164/2025 WP(C)/29048/2025	SATYA NARAYAN SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
320	D-WP(C)/41876/2025 WP(C)/29049/2025	PRASANNA KUMAR MOHAPATRA VS R.T.O., KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
321	D-WP(C)/40744/2025 WP(C)/29050/2025	RAMA CHANDRA BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
322	D-WP(C)/41878/2025 WP(C)/29051/2025	ALOK KUMAR SISHU VS R.T.O., JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //
323	D-WP(C)/41453/2025 WP(C)/29052/2025	RAJASHREE JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
324	D-WP(C)/41524/2025 WP(C)/29053/2025	SUNIL KUMAR RANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
325	D-WP(C)/41418/2025 WP(C)/29054/2025	RINGCHHEN LAMA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
326	D-WP(C)/41714/2025 WP(C)/29055/2025	SACHINDRA PRASAD DAS @ SHACHINDRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
327	D-WP(C)/41728/2025 WP(C)/29056/2025	BIRANCHI NARAYANA NATH VS CHIEF EXECUTIVE OFFICER, TP CENTRAL ODISHA DISTRIBUTION LTD, BBSR	PRABHASI NAYAK VS	// 0 //
328	D-WP(C)/41936/2025 WP(C)/29057/2025	GAYA PRASAD SAHU VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
329	D-WP(C)/41889/2025	HIMANSU SEKHAR NAYAK	ARUN KUMAR PATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29058/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/30985/2025 ABLAPL/11953/2025	MANOJ KUMAR PATRA VS STATE OF ODISHA	STHITI DAS VS	MADHUPATNA /267 /2025 () //
331	D-ABLAPL/31094/2025 ABLAPL/11954/2025	ARBIND KUANR VS STATE OF ODISHA	BIDYADHAR PANDA VS	THELKOLOI PS /407 /2025 () //
332	D-ABLAPL/31089/2025 ABLAPL/11955/2025	PRANGYA PARIMITA SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	KHURDA MODEL /399 /2025 () //
333	D-ABLAPL/29195/2025 ABLAPL/11956/2025	MONALISA BALA @ ANUDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDABALI /363 /2025 () //
334	D-ABLAPL/31099/2025 ABLAPL/11957/2025	SAROJ MOHARANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
335	D-ABLAPL/31098/2025 ABLAPL/11958/2025	SUJIT KUMAR DAS@SUJIT DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /370 /2025 () //
336	D-ABLAPL/30813/2025 ABLAPL/11959/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BHARATPUR PS /579 /2025 () //
337	D-ABLAPL/31147/2025 ABLAPL/11960/2025	TARESWAR MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /309 /2025 () //
338	D-ABLAPL/31112/2025 ABLAPL/11961/2025	SURENDRA BALIARSINGH VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /98 /2025 () //
339	D-ABLAPL/31117/2025 ABLAPL/11962/2025	JAWED AKHTAR @ MD.JAWED @ MD.JAWED VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /382 /2025 () //
340	D-ABLAPL/31193/2025 ABLAPL/11963/2025	ANIL KUMAR SAHU VS	LAXMIDHAR MAHAPATRA VS	BANTALA /369 /2025 ()

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341	D-ABLAPL/31116/2025 ABLAPL/11964/2025	STATE OF ODISHA BRAJA KISHORE MALI VS	AMLAN SHAKTI PAUL VS	// PIPLI /554 /2025 ()
342	D-ABLAPL/29293/2025 ABLAPL/11965/2025	STATE OF ODISHA BIDYADHAR SAHU VS	DIBAKAR BISWAL VS	// BALASORE TOWN /83 /2025 ()
343	D-ABLAPL/31197/2025 ABLAPL/11966/2025	STATE OF ODISHA NIRANJAN SAHOO VS	BHARAT JALLI VS	// TIRTOL /498 /2025 ()
344	D-ABLAPL/31118/2025 ABLAPL/11967/2025	STATE OF ODISHA ADHIKARI SUDHANSU SEKHAR DAS @ PAPU VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /425 /2025 ()
345	D-ABLAPL/31129/2025 ABLAPL/11968/2025	STATE OF ODISHA MANOJ MOHANTY VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /242 /2025 ()
346	D-ABLAPL/31107/2025 ABLAPL/11969/2025	STATE OF ODISHA GANESH KUMBHAR VS	JAYADEBA BEHERA VS	// BELPARA /291 /2025 ()
347	D-ABLAPL/30891/2025 ABLAPL/11970/2025	STATE OF ODISHA SAYEED SAJUDDIN VS	RAMDAS ACHARY VS	// Bamapada (Industrial Area) /144 /2025 ()
348	D-ABLAPL/31131/2025 ABLAPL/11971/2025	STATE OF ODISHA JANAKIBALA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /429 /2025 ()
349	D-ABLAPL/31110/2025 ABLAPL/11972/2025	STATE OF ODISHA SK. FAZIL HOISSAIN VS	SANTOSH KUMAR MOHANTY VS	// BALICHANDRAPUR /287 /2025 ()
350	D-ABLAPL/30854/2025 ABLAPL/11973/2025	STATE OF ODISHA PRADEEP KUMAR MAHALIK VS	ASIT KUMAR OTTA VS	// BHANJPUR /237 /2025 ()
351	D-ABLAPL/31377/2025 ABLAPL/11974/2025	STATE OF ODISHA KAILASH CHANDRA KAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// RUGUDI /125 /2025 () //

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352	D-ABLAPL/30149/2025 ABLAPL/11975/2025	NARASINGHA PRADHAN @ NARASINGHA PADHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RASOL /246 /2025 () //
353	D-ABLAPL/30333/2025 ABLAPL/11976/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BERHAMPUR TOWN /342 /2025 () //
354	D-ABLAPL/30876/2025 ABLAPL/11977/2025	PINKU MAHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /677 /2025 () //
355	D-ABLAPL/31053/2025 ABLAPL/11978/2025	ACHHYUTANANDA SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /299 /2025 () //
356	D-ABLAPL/31125/2025 ABLAPL/11979/2025	NAKUL CHANDRA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /294 /2025 () //
357	D-ABLAPL/31050/2025 ABLAPL/11980/2025	NIHAR RANJAN PARIDA@NIHAR PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /345 /2025 () //
358	D-ABLAPL/31235/2025 ABLAPL/11981/2025	KIRAN RAJ KAR VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BALASORE TOWN /277 /2025 () //
359	D-ABLAPL/31238/2025 ABLAPL/11982/2025	UMAKANTA MOHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BAHALDA /152 /2025 () //
360	D-ABLAPL/31253/2025 ABLAPL/11983/2025	BISHNU BAGHAR VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /36 /2004 () //
361	D-ABLAPL/31266/2025 ABLAPL/11984/2025	RITENDRA SURA @ RITENDRA KUMAR SURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	JARADA /249 /2025 () //
362	D-ABLAPL/31421/2025 ABLAPL/11985/2025	BISAMITRA DALAI VS STATE OF ODISHA	ANITA SAHOO VS	AGALPUR /216 /2023 () //
363	D-ABLAPL/31269/2025	PABITRA BEHERA	TARA PRASAD MOHAPATRA	SATYABADI /306 /2025

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	ABLAPL/11986/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31227/2025 ABLAPL/11987/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BARI RAMACHANDRA /16 /2025 () //
365	D-ABLAPL/31230/2025 ABLAPL/11988/2025	SUBASH CHANDRA DALEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	HANDAPA /221 /2025 () //
366	D-ABLAPL/31239/2025 ABLAPL/11989/2025	JAYADRATHA MOHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BAHALDA /152 /2025 () //
367	D-ABLAPL/31244/2025 ABLAPL/11990/2025	RUPALI PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /185 /2025 () //
368	D-ABLAPL/31272/2025 ABLAPL/11991/2025	PRACHI PATTNAIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /553 /2025 () //
369	D-ABLAPL/31249/2025 ABLAPL/11992/2025	JAY PRAKASH MALLICK @ SOM VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /332 /2025 () //
370	D-ABLAPL/31241/2025 ABLAPL/11993/2025	DINABANDHU MOHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BAHALDA /152 /2025 () //
371	D-ABLAPL/31375/2025 ABLAPL/11994/2025	BAPUJI NAIK @ BABU NAIK VS STATE OF ODISHA	MANGU NANDY VS	BANIGOCHA /20 /2025 () //
372	D-ABLAPL/31192/2025 ABLAPL/11995/2025	CHANDRA SEKHAR PATTANAİK VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 () //
373	D-ABLAPL/31243/2025 ABLAPL/11996/2025	GOBINDA DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	MARINE PS AT JAMBO /189 /2025 () //
374	D-ABLAPL/31293/2025 ABLAPL/11997/2025	BABAJI CHARAN BEHERA VS	BITAS KUMAR SWAIN VS	JAGATSINGPUR /795 /2025 ()

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STATE OF ODISHA

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